

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Civil Appeal No(s). 6725/2009

SWADHIN KUMAR MAHARANA & ORS.

Appellant(s)

VERSUS

MANAGEMENT OF EXECUTIVE ENGINEER

Respondent(s)

(with office report)
(For final disposal)

WITH

C.A. No. 6726/2009

(With appln.(s) for directions and Office Report)

Date : 17/12/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Mr. Vinoo Bhagat, Adv.
Mr. Rutwik Panda, Adv.
Ms. Anshu Malik, Adv.

Mr. Ashok Panigrahi, Adv.
Mr. Santosh Kumar, Adv.

For Respondent(s)

Mr. Ashok Panigrahi, Adv.
Mr. Santosh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed by learned counsel appearing for the
respondent-State, two weeks' more time is allowed to inform
this Court as to whether the State is ready to make one time
payment.

Signature Not Verified

List after two weeks.

Digitally signed by
Sukhbir Paul Kaur
Date: 2014.12.18
16:21:50 IST
Reason:

(Sukhbir Paul Kaur)
Court Master

(Indu Pokhriyal)
Court Master